

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 323  
(To be answered on the 8<sup>th</sup> December 2022)**

**AIR SUVIDHA FORMS**

**323. SHRI K. MURALEEDHARAN**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government has discontinued the filling of mandatory Air Suvidha Form for international passengers and if so, the details thereof; and  
(b) if not, the reasons therefor?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(GEN. (DR) V. K. SINGH (RETD))**

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**(a) & (b): In the light of sustained declining COVID-19 trajectory and significant advances being made in COVID-19 vaccination coverage both globally as well as in India, Ministry of Health & Family Welfare (MoHFW) had issued revised Guidelines for International Arrivals dated 21.11.2022 in context of COVID-19 pandemic. In view of the revised Guidelines of MoHFW, the filing of the self-declaration form on the online Air Suvidha portal have been discontinued with effect from 22.11.2022 (00:01 Hrs IST).**

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